

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:7102

ANSWERED ON:08.05.2015

SPICE PARKS

Kothapalli Smt. Geetha

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the locations of Spice Parks presently functioning in the country along with the objectives thereof;
- (b) the status of such parks along with funds sanctioned and utilised for the purpose during 11th and 12th Five Year Plans, year-wise;
- (c) whether the Government is promoting such parks with Public-Private Partnership (PPP) model and if so, the details thereof;
- (d) whether the Government proposes to setup more such parks in the country;
- (e) if so, the locations thereof along with the funds earmarked for the purpose, State/UT-wise including Kerala; and
- (f) the time by which the proposed parks are likely to become functional?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a) The Spice Board is in the process of establishing crop specific Spices Parks in major Spice production/market centres in the country for the benefit of all the stake holders of the industry especially the farming community in the region. Government through the Spices Board has completed the establishment of Spices Park at Chhindwara, Madhya Pradesh; Puttady, Kerala; Jodhpur, Rajasthan; Guna, Madhya Pradesh; Sivaganga, Tamil Nadu; Guntur, Andhra Pradesh. The Spices Park at Kota and Raebareli are under construction. The list of spices parks established/under construction is at Annexure I.

(b) Status of Spices Parks established by the Government through the Spices Board along with funds sanctioned and utilised are given at Annexure II. The funds for the approved Spices Parks are sanctioned as one time amount for the total project cost and not on yearly basis.

(c) No. However, Spice Board is sub leasing the available land in the Spice Park to prospective entrepreneurs for developing their own spice processing units inside the Spice Park.

(d), (e) & (f) The establishment of Spices Park is based on the proposal from the concerned State Governments and once the proposal from the State Government is received, Spices Board conducts a techno feasibility study for establishing the Spice Park. Currently, State Governments of Karnataka, Meghalaya and Telangana have requested for establishing the Spices Park project but they have not yet completed the process of identifying the land and handing over the same to Spices Board, which is prerequisite for establishing the Spices park, therefore no definite timeline can be given at this stage.